

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/231/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 19th January 2019.

Sub: **Restricted holiday.**
Ref:- Your e-mail dated 11.11.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.01.2019 has been granted/~~rejected~~.

Yours faithfully,



Joint Registrar (Vigilance)

